# GOVERNMENT OF INDIA MINISTRY OF TRIBAL AFFAIRS LOK SABHA UNSTARRED QUESTION NO. 1307 TO BE ANSWERED ON 19.09.2020

# **INCLUSION OF JHODIA COMMUNITY IN ST LIST**

### 1307. SHRI SAPTAGIRI SANKAR ULAKA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government is proposing to include Jhodia community in the list of Scheduled Tribes and;
- (b) if so, the details thereof on the current status and;
- (c) if not, the reason for non-inclusion and the process by which Jhodia community will be included in the list of Scheduled Tribes;
- (d) whether the Government is planning to consider including communities recommended by Odisha Government in the list of Scheduled Tribes; and
- (e) if so, the details thereof and if not, the reasons therefor?

## **ANSWER**

# MINISTER OF TRIBAL AFFAIRS (SHRI ARJUN MUNDA)

- (a): Recommendation for inclusion of Jhodia community in the Scheduled Tribes list of Odisha were received from the State Government of Odisha till the year 2010.
- (b) to (e): The Government of India on 15.6.1999 (further amended on 25.6.2002), has laid down the modalities for determining the claims for inclusion in, exclusion from and other modifications in the Orders specifying list of Scheduled Tribes. According to these modalities, only those proposals which have been recommended and justified by the concerned State Government/ Union Territory Administration and concurred with by the Registrar General of India (RGI) and the National Commission for Scheduled Tribes are to be considered for amendment of legislation. Proposals for inclusion in and other amendments in the list of Scheduled Tribes of any state are processed according to these modalities which is an on-going process.

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